

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.15749/2020

(Arising out of impugned final judgment and order dated 12-02-2020 in CWP No.9876/2016 passed by the High Court of Punjab & Haryana at Chandigarh)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

K. RAMESH BABU & ORS.

Respondent(s)

(With applns. for exemption from filing c/c of impugned judgment, list of dates)

Date : 05-05-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. R.S.Suri, ASG
Mr. G. S. Makker, Aor
Mr. Rajeev Ranjan, Adv.
Ms. Swarupama Chaturvedi, Adv.

Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Yadav Narendra Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Tag with SLP (C)No.30621 of 2011.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master